

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 181 TO BE ANSWERED ON: 30.11.2021

**Demand and supply of fertilizers in the country**

**181: DR. BANDA PRAKASH:**

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether there is a huge gap between the demand and actual supply of fertilizers in the country;
- (b) the quantum of demand and supply of fertilizers during the year 2020-21 along with the estimated quantum of demand and supply of the current year, State-wise;
- (c) whether the quantum of fertilizers supplied to the States is not adequate to meet the requirements and if so, the details thereof; and
- (d) the remedial steps taken by Government in this regard?

**ANSWER**

MINISTER OF HEALTH & FAMILY WELFARE AND CHEMICALS & FERTILIZERS  
(**SHRI MANSUKH MANDAVIYA**)

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(a) : No Sir.

(b) : The details of quantum of demand and supply of fertilizers during the year 2020-21 along with the estimated quantum of demand and supply for the current year, State-wise is annexed at **Annexure- A & B**.

(c) & (d): No Sir. The quantum of fertilizers supplied to the States has been adequate to meet the requirements.

Further, following steps are taken by the Government every season to meet the requirement of fertilizers in all the States.

- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DA&FW projects month-wise requirement of fertilizers.
- (ii) On the basis of month-wise & State-wise projection given by DA&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

- (iii) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- (v) Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Farmers Welfare (DA&FW) and Department of Fertilizers (DoF) with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- (vi) The gap between demand (requirement) and production for Urea & other fertilizer is met through imports. The import for the season is also finalised well in advance to ensure timely availability. P&K Fertilizers are de-controlled in the country.
- (vii) Concerns raised by various State Governments are addressed from time to time.

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ANNEXURE-A

FERTILIZERS GROUP REQUIREMENT AND AVAILABILITY FOR THE FINANCIAL YEAR 2020-21

<Figures in LMT>

YEAR 2020-21		UREA		P&K	
S.NO	State Name	REQUIREMENT	AVAILABILITY	REQUIREMENT	AVAILABILITY
1	2	3	4	5	6
1	Andaman and Nicobar Islands	0.01	0.01	0.04	0.00
2	Andhra Pradesh	17.50	18.84	20.30	28.05
3	Arunachal Pradesh	0.01	0.00	0.01	0.00
4	Assam	4.15	4.11	1.85	2.08
5	Bihar	22.00	26.21	13.00	16.96
6	Chandigarh	0.00	0.00	0.00	0.00
7	Chhattisgarh	6.50	11.08	5.96	8.65
8	Dadra and Nagar Haveli	0.00	0.01	0.00	0.01
9	Daman and Diu	0.00	0.00	0.00	0.00
10	Delhi	0.23	0.24	0.08	0.05
11	Goa	0.02	0.03	0.05	0.05
12	Gujarat	24.00	26.22	11.65	18.19
13	Haryana	21.00	23.64	7.40	8.19
14	Himachal Pradesh	0.70	0.88	0.51	0.59
15	Jammu and Kashmir	1.43	2.58	1.05	1.57
16	Jharkhand	2.60	3.07	1.49	1.78
17	Karnataka	16.50	20.62	23.80	35.82
18	Kerala	1.13	1.51	2.29	3.22
19	Lakshadweep	0.00	0.00	0.00	0.00
20	Madhya Pradesh	31.00	34.73	18.80	24.92
21	Maharashtra	25.00	29.76	32.50	50.76
22	Manipur	0.27	0.24	0.30	0.09
23	Meghalaya	0.00	0.00	0.00	0.00
24	Mizoram	0.09	0.02	0.10	0.00
25	Nagaland	0.01	0.01	0.01	0.00
26	Odisha	5.65	6.66	6.30	7.89
27	Puducherry	0.13	0.15	0.07	0.15
28	Punjab	28.30	32.85	10.51	10.55
29	Rajasthan	22.00	25.78	8.84	10.94
30	Sikkim	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.00	11.58	12.65	16.03
32	Telangana	19.50	22.20	18.80	25.01
33	Tripura	0.25	0.25	0.18	0.16
34	Uttarakhand	2.25	2.57	0.87	0.91
35	Uttar Pradesh	74.00	84.55	34.50	40.96
36	West Bengal	14.43	16.08	17.37	21.53
	<b>Total</b>	<b>350.64</b>	<b>406.49</b>	<b>251.27</b>	<b>335.09</b>

Source: dbtfert.nic.in

## ANNEXURE-B

**FERTILIZERS GROUP REQUIREMENT AND AVAILABILITY FOR THE FINANCIAL YEAR 2021-22  
(UPTO 25.11.2021)**

&lt;Figures in LMT&gt;

YEAR 2020-21		UREA		P&K	
S.NO	State Name	REQUIREMENT	AVAILABILITY	REQUIREMENT	AVAILABILITY
1	2	3	4	5	6
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.02
2	Andhra Pradesh	10.85	10.44	28.03	29.70
3	Arunachal Pradesh	0.00	0.00	0.00	0.00
4	Assam	2.43	2.65	2.15	1.62
5	Bihar	13.96	13.61	15.18	11.55
6	CHANDIGARH	0.00	0.00	0.00	0.01
7	Chhattisgarh	5.83	7.02	7.03	7.76
8	Dadra and Nagar Haveli	0.01	0.00	0.01	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00
10	Delhi	0.11	0.16	0.07	0.04
11	Goa	0.01	0.02	0.05	0.06
12	Gujarat	16.07	15.03	14.45	18.16
13	Haryana	14.00	14.31	6.85	7.03
14	Himachal Pradesh	0.49	0.59	0.55	0.65
15	Jammu and kashmir	0.70	1.27	0.95	0.75
16	Jharkhand	2.11	2.25	2.17	1.74
17	Karnataka	12.06	15.61	33.23	43.76
18	Kerala	0.93	0.91	3.98	3.67
19	Lakshadweep	0.00	0.00	0.00	0.00
20	Madhya Pradesh	26.83	21.63	26.57	23.14
21	Maharashtra	18.50	20.47	43.35	59.76
22	Manipur	0.21	0.19	0.38	0.05
23	Meghalaya	0.00	0.00	0.00	0.00
24	Mizoram	0.09	0.02	0.14	0.00
25	Nagaland	0.02	0.00	0.02	0.00
26	Odisha	4.49	4.91	8.74	8.86
27	Puducherry	0.07	0.10	0.11	0.16
28	Punjab	20.75	23.63	10.35	10.64
29	Rajasthan	15.33	15.60	8.34	8.35
30	Sikkim	0.00	0.00	0.00	0.00
31	Tamil Nadu	7.35	7.41	15.13	19.44
32	Telangana	13.25	13.46	32.18	28.33
33	Tripura	0.18	0.26	0.16	0.14
34	Uttarakhand	1.41	1.54	0.72	0.93
35	Uttar Pradesh	51.21	51.05	38.58	33.47
36	West Bengal	8.48	9.80	21.01	20.81
	<b>Total</b>	<b>247.73</b>	<b>253.94</b>	<b>320.51</b>	<b>340.61</b>

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